

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-02-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : --  
**PETITION NUMBER** : CP(IB)/100(CHE)2023  
**NAME OF THE PETITIONER** : Nan Lian Ship Management LLC  
**NAME OF THE RESPONDENT(S)** : Poompuhar Shipping Corporation Ltd  
**UNDER SECTION** : Sec 9 Rule 6 of IBC, 2016  
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**ORDER**

Ld. Counsel Mr. Balaji Harish Iyer appears for the Petitioner. Ld. Counsel Mr. Athiseshan appears for the Respondent.

Reply is filed belatedly. The delay is condoned. Registry is directed to take on record.

Rejoinder is filed vide Diary No.5133 dated 14.12.23.

As the pleadings are complete, petition is posted for hearing on **23.04.2024**.

-Sd-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

Phk

-Sd-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**